

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 15th March , 2010.**

REGISTRATION OF PROPERTY DEALERS

- *158. SH. SAMPAT SINGH, M.L.A. :** Will the Chief Minister be pleased to state whether there are any rules in the state to for the registration of Property Dealers, if so, how many Property Dealers are registered in the state districtwise details thereof ?
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SUMIT KUMAR

Chandigarh:
Secretary,
The 10th March, 2010

Haryana Vidhan Sabha